

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO. 2270/2001

8

Wednesday, this the 13th day of March, 2002

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri S.A.T. Rizvi, Member (A)

Shri Vijay Kumar Monga
s/o Late Shri H.L.Monga
R/O 66A, Vikrant Enclave, Mayapuri
New Delhi-64

..Applicant

(By Advocate: Shri J.C. Mohendru)

Versus

Council of Scientific & Industrial Research
having their office at Anusandhan Bhavan 2
Rafi Marg, New Delhi-1 (service to be effected
through its Joint Secretary (Administration)

..Respondent

(By Advocate: Ms. A.Priyadarshini)

O R D E R (ORAL)

Shri Justice Ashok Agarwal:-

Applicant is an aspirant for promotion from the post of Gr.III(6) to Gr.III(7). Though his juniors have been promoted, his claim has been by-passed on the ground that his National Diploma in Architecture from the School of Planning & Architecture, New Delhi was at that time not considered equivalent to B.Arch. degree. A clarification has, however, duly been issued by All India Council for Technical Education viz. Aforesaid National Diploma in Architecture is equivalent to B.Arch. degree.

2. Ms. A. Priyadarshini, learned proxy Advocate appearing on behalf of the respondents makes a statement that respondents are not contesting the claim made by the applicant. Respondents will accordingly consider the applicant as being duly eligible for the aforesaid promotion claimed and he will be considered for promotion

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in accordance with rules after subjecting him to interview. It goes without saying that in case the applicant is promoted, his promotion will relate back to the date when his junior was promoted, preferably by the same Selection Board.

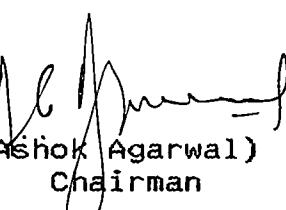
3. The present OA is disposed of in the aforesated terms. No costs.

Issue Dasti.


(S.A.T. Rizvi)

Member (A)

/sunil/


(Ashok Agarwal)
Chairman